

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 80 OF 2019 IN
DFR NO. 4060 OF 2018 & IA NO. 214 OF 2019

Dated : 22nd April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Indian Wind Energy Association	Appellant(s)
Vs.		
Karnataka Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Mr. Utkarsh Singh

Counsel for the Respondent (s) : Mr. Darpan K.M. for R-1

ORDER

Two weeks' time is granted at the request of learned counsel appearing for the Respondent No.1 to enable him to file reply to the IA No. 80 of 2019 i.e. on or before 07.05.2019 after duly serving copy to the other side.

Post this matter on **15.05.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member